

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(CAA)-142/ND/2017

In the matter of :
Taraspan Solutions (P) Ltd

....PETITIONER

SECTION :
Under Section 66

Order delivered on 27.3.2018

Coram :
(Dr. Deepti Mukesh),
Hon'ble Member (Judicial)
(V.K. Subburaj)
Hon'ble Member (Tech.)

For the Petitioner /applicant : Mr. Abhijeet Das, Advocate
For the Respondent/Corporate Debtor :
For the Intervener : Ms. Sonam Sharma, Co. Prosecutor, RD(NR)

ORDER

Ms. Sonam Sharma, Ld. Company Prosecutor for the RD is present and is directed to file response filed by them along with all the annexures by tomorrow and also supply the copy to the Ld. Counsel for the Applicant by tomorrow (28.3.2018).

List on 19.4.2018

—Sd—

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

Surjit

—Sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)